

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6630

ANSWERED ON:16.05.2012

PUBLIC SECTOR MONOPOLY IN CIVIL AVIATION INDUSTRY

Gaddigoudar Shri P.C.;Majumdar Shri Prasanta Kumar;Tirkey Shri Manohar

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is considering to do away with the special `Right to First Refusal` privilege enjoyed by Air India (AI);
- (b) if so, the details thereof and the reasons for giving this privilege to AI;
- (c) whether AI will loose its monopoly over bilateral or international flying rights with this Government`s decision; and
- (d) if so, the details thereof?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a): No, Madam.

(b)to (d): Do not arise.